

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/212(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> DECEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF :- SUKTARA TRADE LINK PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Counsel/Authorised Representative appeared physically/through video conference:**

For appellant : Mr. Sailendra Kumar Tiwari, Adv.  
Mr. Jayesh Kumar Choradia, Adv.

**ORDER**

1. Ld. Counsel for the appellant present. None for the respondents present.
2. Post this matter again on **20/01/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**